

COURT - I

**IN THE APPELLATE TRIBUNAL FOR ELECTRICITY
(Appellate Jurisdiction)**

**APPEAL NO. 103 OF 2017 & IA NO. 303 OF 2017 &
APPEAL NO. 104 OF 2017 & IA NO. 304 OF 2017**

Dated: 18th April, 2017

**Present: Hon'ble Mrs. Justice Ranjana P. Desai, Chairperson
Hon'ble Mr. T. Munikrishnaiah, Technical Member
Hon'ble Mr. I.J. Kapoor, Technical Member**

**APPEAL NO. 103 OF 2017 &
IA NO. 303 OF 2017**

In the matter of :

BSES Rajdhani Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Ors. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan
Ms. Malvika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra for R-1
Mr. Hemant Sahai &
Mr. Abhishek Kumar for R-2

**APPEAL NO. 104 OF 2017 &
IA NO. 304 OF 2017**

In the matter of :

BSES Yamuna Power Ltd. ...Appellant(s)

Vs.

Delhi Electricity Regulatory Commission & Anr. ...Respondent(s)

Counsel for the Appellant(s) : Mr. Buddy A.Ranganadhan
Ms. Malvika Prasad

Counsel for the Respondent (s) : Mr. Pradeep Misra for R-1
Mr. Hemant Sahai &
Mr. Abhishek Kumar for R-2

ORDER

List these matters on **02.05.2017 & 11.05.2017 at 2:30 p.m.**

**(I. J. Kapoor)
Technical Member**

**(T. Munikrishnaiah)
Technical Member**

**(Justice Ranjana P. Desai)
Chairperson**

ss/vt